

[2 May, 2002]

RAJYA SABHA

basis of state-wise growth projections, and would be included, after finalisation, in the Tenth Five Year Plan document, which is under preparation.

**United States policing duties in Pakistan**

\*530. SHRI K. NATWAR SINGH:

DR. T. SUBBARAMI REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that a team of American law enforcement and intelligence officials stormed several houses in Pakistan on the 28th March, 2002 and captured Taliban and Arab fighters;

(b) whether this decision on the U.S. role in policing Pakistan could help India;

(c) if so, whether India has welcomed the move; and

(d) whether India has also urged the U.S. to compel Pakistan to take action on the extremists operating in Jammu and Kashmir?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH): (a) Yes, Sir. We have reports of raids conducted by U.S. special forces and law enforcement officials in Pakistan to capture Taliban and A1-Qaeda members, who had fled Afghanistan and taken refuge in Pakistan.

(b) and (c) Steps that effectively contribute to the elimination of terrorists and terrorist organisations in Pakistan result in discouraging cross-border terrorism against India.

(d) During consultations with the United States on counter-terrorism in the Joint Working Group on Counter-terrorism, India has consistently advised that there cannot be a selective and differentiated approach to terrorists and terrorism.